

Prof. D. C. Sharma: May I know whether any efforts have been made to encourage tourist traffic to the Kangra Valley?

Shri Satish Chandra: Yes, Sir. Some of the posters and guide books relate to Kangra Valley. They are being displayed in foreign countries to attract visitors to the Kangra Valley.

Shri M. S. Gurupadaswamy: May I know whether any income has been derived out of this tourist traffic, and what the amount is?

Shri Satish Chandra: I said I can only answer questions relating to publicity.

Shri Sarangadhar Das: May I know if the posters in the Railway stations are renewed every year or whether they remain there for years together?

Shri Satish Chandra: New posters are designed and printed every year. Most of the posters that I am referring to are distributed to our missions abroad and to travel agencies in foreign countries. This is for the attraction of tourist traffic from foreign lands to India.

Shri H. N. Mukerjee: Does Government intend to take special steps for the protection of our ancient monuments where a certain section of these foreign tourists indulge in souvenir hunting in a vandalistic fashion?

Shri Satish Chandra: The question should be addressed to the hon. Minister for Education.

Mr. Speaker: Next question.

JALLIANWALA BAGH NATIONAL
MEMORIAL

*1847. **Shri S. N. Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Trustees of the Jallianwala Bagh National Memorial have been fully constituted and are functioning;

(b) if so, the names of persons nominated by the Central Government;

(c) whether the Trustees have appointed any committee of management; and

(d) if so, how the committee has been constituted and what are the powers, duties and functions of the committee?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) **Rajkumari Amrit Kaur, Dr. Bakshi Tek Chand and Giani Curmukh Singh Musafir.**

(c) Yes.

(d) I place on the Table of the House a copy of the Resolution passed by the Trustees. [See Appendix IX, annexure No. 1.]

Shri S. N. Das: May I know whether the Chairman of this Committee of Management has been nominated and whether the Committee has begun functioning?

Dr. Katju: The Chairman will be nominated by the Chairman of the Trust.

Shri S. N. Das: Has he been nominated and is the Committee functioning?

Dr. Katju: Yes, the Committee is functioning.

ANDAMANS AND NICOBAR ISLANDS

*1848. **Shri A. C. Guha:** Will the Minister of Home Affairs be pleased to state:

(a) the scheme for the development of the Andamans and the Nicobar; and

(b) the number of East Bengal displaced persons settled in the Andamans?

The Minister of Home Affairs and States (Dr. Katju): (a) The scheme which is under Government's consideration consists of clearing, during a period of five years, some 20,000 acres of forest land in the Andamans and the settlement thereon of agriculturist families. The scheme includes the building of roads, schools, dispensaries etc.

(b) 362 families, comprising 1481 displaced persons from East Bengal, have settled in the Andamans.

Shri A. C. Guha: Is there any scheme to send more East Bengal families there?

Dr. Katju: If they would like to go, I should be very happy.

Shri A. C. Guha: Has there been any attempt on the part of Government in this direction?

Dr. Katju: When I was in Calcutta, I noticed there was great progress after great persuasion, but unfortunately, people who had gone returned back. They are very unwilling to go. You better ask them.

Shri A. C. Guha: I think very few have come back, but has there been any attempt in recent times? Is there any programme to send them this year?

Dr. Katju: May I say, Sir, with all respect that the hon. Member knows much better than I do. I am always supposing that there is a continuous attempt at persuasion going on.

Shri A. M. Thomas: May I know, Sir, whether Government has any idea with regard to the number of families which can be accommodated?

Dr. Katju: Our idea was there should be 20,000 people altogether, but the more the merrier.

Shri Achuthan: May I know the facilities given to such families?

Mr. Speaker: I think all these questions have been dealt with. There was a consistent string of questions during the day before last I believe. Any number of questions have been put.

Shri A. C. Guha: Is there any programme also to settle non-agriculturist families?

The Minister of Rehabilitation (Shri A. P. Jain): A few non-agriculturist families have been sent, and I may inform the hon. Member that during the course of the remaining period, there is a proposal to send between 100 and 150 more families.

Shri B. K. Das: The hon. Minister replied that agriculturist families would be settled there. Is it with reference to the scheme of settling refugees or other persons also?

Dr. Katju: I can say more preference would be given to refugees. If refugees are not forthcoming, anybody else will go.

ADIVASIS (LITERACY)

*1849. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to state the percentage of literacy among the Adivasis of India?

The Minister of Home Affairs and States (Dr. Katju): Attention is invited to the reply given by me to Shri R. B. Parmar's Starred Question No. 1484 on the 4th of July, 1952, which was to the effect that no information is available at present.

Shri Sanganna: May I know whether the Central Government has received information from the State Governments as to how the grants

placed at their disposal are utilised for the economic uplift of the Adivasis?

Dr. Katju: May I respectfully enquire whether this question arises out of the parent question? The question is: "What is the percentage of literacy?" and my hon. friend now enquires as to how the grants are being utilised for the benefit of the Adivasis. I can say a lot, but it will only take the time of the House.

Mr. Speaker: The point seems to be that the hon. Member is referring to a certain previous answer given in connection with literacy. For purposes of literacy, the Government of India, it seems, is making at least some grant. Therefore, the question arises if the Government have any machinery for seeing as to how the grant is being utilised. That is his question.

Dr. Katju: There is a Regional Commissioner here, and there is a Regional Commissioner there, and it is a State responsibility. They are doing the best that they can.

Shri B. K. Patel: Do Government propose to collect this information?

Mr. Speaker: Obviously, I think, they must collect all information that is necessary.

AGRICULTURAL LABOURERS

*1851. **Shri V. Missir:** Will the Minister of Food and Agriculture be pleased to state whether there is any land reclamation and improvement scheme under consideration of Government with a view to stepping up agricultural production and if so, what is the nature of that scheme?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): The Central Tractor Organisation of the Government of India are already engaged on a scheme of land reclamation with the help of 240 heavy tractors. The scheme envisages reclamation of 1½ million acres of weed-infested lands in U.P., Madhya Pradesh, Madhya Bharat and Bhopal over a period of seven years beginning with the 1949-50 reclamation season. Except for a small area in U.P. where a pilot project of jungle clearance has been undertaken, the land to be reclaimed is infested by the Kans weed. The annual additional production of foodgrains from the reclaimed lands is estimated to be between 1/3 and 1/4 ton per acre. No other scheme for land reclamation is under consideration at present.